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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
C.P.(IB) No.13/ BB/ 2017	-	For considera-tion	Rule-7 of I&	24x7 Learning Pvt. Ltd.

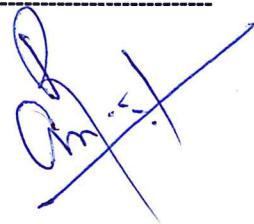
SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

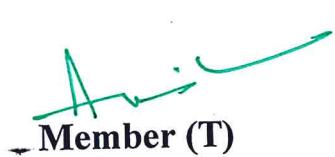
1. RAMESH
KUMAR BNAI. B }
9880741193

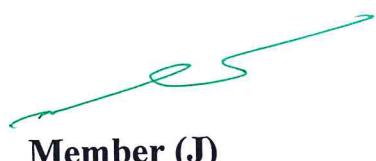
Resolution
Professional


Dr. Ashok Kumar Mishra

ORDER

Matter is listed today for consideration. List it on 05/12/2017 for consideration.


Member (T)


Member (J)